

in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Yes, Sir.

(b) the matter is under consideration.

Committee to Study the Utilization of Surplus Yarn

*311. SHRI KAMALA PRASAD SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the Committee set up to study the utilisation of the surplus yarn and other connected issues have made any studies and if so, the recommendations made; and

(b) whether these recommendations have been examined and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIR-DHA): (a) Government have not set up any Committee to exclusively study the utilisation of surplus yarn.

(b) Does not arise in view of (a) above.

Job Rotation Policy In Nationalised Banks

*312. SHRI BASUDEB ACHARIA:
DR. SUDHIR ROY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to go ahead with job rotation policy in nationalised banks and 'no work no pay' principle for those who are opposing the policy with-

out discussing the issue with representatives or employees; and

(b) if so, whether some guidelines were also framed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Nationalised banks are advised to rotate their officers and clerical staff after every 3 and 5 years, respectively. Bank managements are appropriately taking action in this regard. The "No work no pay" principle is applicable only in cases where employees remain absent unauthorisedly or do not work, etc.

Smuggling of Gold, Synthetic Yarn and Synthetic Fabric

*313. SHRI PARASRAM BHARDWAJ: Will the Minister of FINANCE be pleased to state:

(a) whether some cases of smuggling of gold from Pakistan, synthetic yarn from Nepal and cheap synthetic fabric from Bangladesh and Burma border, have come to the notice of Government;

(b) if so, the details regarding such cases brought to the notice of Government during last one and half years (upto September), 1987; and

(c) the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Yes, Sir.

The value of gold and synthetic fabrics and yarn seized in the Indo-Pak, Indo-Nepal, Indo-Bangladesh and Indo-Burma sectors during the years 1986, 1987 (upto September) is given below:

(Value : Rs. in lakhs)

Year	Indo-Pak		Indo-Nepal		Indo-Bangladesh		Indo-Burma	
	Gold	Synthetic fabrics and yarn	Gold	Synthetic fabrics and yarn	Gold	Synthetic fabrics and yarn	Gold	Synthetic fabrics and yarn
1986	375	255	25	74	—	140	7	7
1987 (upto (September)	158	64	29	68	43	153	10	6

(c) The anti-smuggling drive, in general, has been intensified throughout the country and particularly in the vulnerable areas along our land borders. The preventive and intelligence machinery of the Customs department deployed along the borders has been geared up against smuggling activities. Close co-ordination is maintained with all the concerned agencies in the prevention and detection of smuggling into the country across our land borders.

Rural Credit Policy

*314. SHRI H.N. NANJE GOWDA:
SHRI S.B. SIDNAL:

Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have deferred a decision to tighten the rural credit policy to ensure recovery of loans;

(b) if so, the main measures that were proposed to be undertaken for tightening the rural credit policy;

(c) the main reasons for delay; and

(d) the extent to which it will be beneficial to the drought affected people?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). Presumably the Question relates to the tightening of the eligibility criteria laid down by the National Bank for Agriculture and Rural Development (NABARD) in respect of its refinance assistance to credit institutions in relation to their agricultural term loans.

The quantum of refinance available in any year to a Commercial Bank, Regional Rural Bank or a Land Development Bank from the NABARD is related to the annual recovery percentage achieved on the agricultural term loans during the immediate preceding year. In view of the drought/flood conditions obtaining in many parts of the country requiring larger credit assistance, a proposal to suspend/relax the eligibility criteria is under consideration.

[Translation]

Export of Tea

*315. SHRI HARISH RAWAT: Will the Minister of COMMERCE be pleased to state:

(a) whether with a view to check the fall registered in the export of tea during the last